Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.82/2017 C.P-893/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Diabari Tea Company Ltd.		
			Winding up	I 1
Under Section		433,434		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
12)	Madhu Sudhan Sankon		Operational Corpore Creditor/Applicant-	ate madhey udhan Sankan Advoca
			Creation C/1/11 Water	Advoc
			ORDER	Annaita Bhattal

Ld. Counsels for the petitioner informed that arguing Sr. Counsel is not present and express her inability whether compliance of the earlier order dated 03/07/2017 has been made or not.

Petitioner is directed to comply with the order dated 03/07/2017 within 7 days.

List the matter on 26/07/2017.

(Vijai Pratap Singh) Member (J)

Sdf